### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

### LOK SABHA

## UNSTARRED QUESTION NO. 2789. TO BE ANSWERED ON WEDNESDAY, THE 3<sup>RD</sup> AUGUST, 2022.

## SCIENCE AND TECHNOLOGY PATENTS

### 2789. SHRI GNANATHIRAVIAM S.:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the number of Science and Technology patents granted by the Indian Patent Office during the last four years, year-wise;
- (b) whether the Indian Patent Office has rejected some Science and Technology Patents;
- (c) if so, the details and reasons therefor; and
- (d) the number of such patents which secured international patent status?

#### ANSWER

# वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a): The number of Science and Technology patents granted by the Indian Patent Office during the last four years, is as below-

| Year                               | No. of patents<br>Granted |
|------------------------------------|---------------------------|
| 2018-19                            | 15283                     |
| 2019-20                            | 24936                     |
| 2020-21                            | 28391                     |
| 2021-22                            | 30073                     |
| 2022-23                            | 7970                      |
| (upto 25 <sup>th</sup> July, 2022) |                           |
| Total                              | 106653                    |

- (b) & (c): The Patents application and specification and other documents related thereto are processed as per the statutory provisions of the Patents Act, 1970 and Rules framed thereunder to ascertain the criteria of novelty, inventive step and industrial applicability of the patents filed. In this Financial Year upto 25<sup>th</sup> July, 2022, 1412 patents applications have been rejected.
- (d): Patents are territorial rights restricted to that jurisdiction only, and this does not secure international status.

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